

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Cauvery Water Disputes Tribunal was set up on June, 2 1990. The basin States have opened their cases before the Tribunal. The submissions regarding opening of the main case have since concluded. The Tribunal has disposed off various Civil Miscellaneous Petitions and taken up main reference made by Government of Tamil Nadu for adjudication. Next date for hearing is fixed for 6.1.1994.

(b) No, Sir.

(c) and (d) Do not arise.

#### **Petrol Retail Outlets in Karnataka**

3388. SHRIMATI CHANDRA PRABHA URS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol retail outlets in Karnataka;

(b) the number of them in Bangalore and Mysore city; and

(c) the number of new petrol retail outlets proposed to be opened in the State during 1993?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 1.10.1993, there were 929 Retail Outlets in Karnataka.

(b) There are 153 and 36 Retail Outlets in Bangalore and Mysore cities respectively.

(c) 70 Retail Outlet dealerships have been included in the R.O. Marketing Plan 1988-93 for Karnataka.

[*Translation*]

#### **Tanakpur Water Project**

3389. DR. P.R. GANGWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Tanakpur Water Project is being extended of the territory of Nepal; and

(b) if so, the salient features of the agreement signed with Nepal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The Left Afflux bund of Tanakpur Hydro Electric Power Project has been extended for tying it into the high ground in Nepalese territory. Nepal will get 20 million units of power free of cost and water supply upto 150 cusec for irrigation from this project.

[*English*]

#### **National Water Grid**

3390. SHRI SHANTARAM POT-DUKHE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government propose to bring all rivers in the country under a national water grid to avoid inter-State water disputes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) No such proposal is under consideration. However, a National Perspective for Water Resources Development prepared by Government envisages inter-linkages between various peninsular rivers and Himalayan rivers separately for transfer of water from water rich basins to water short basins for optimum utilisation of water resources. Government has established National Water Development Agency (NWDA) in 1982 for firming up these proposals. A total of 36 water transfer links, 17 under Peninsular component and 19 under Himalayan component have been identified by National Water Development Agency. The implementation of these proposals depends on consensus among concerned States.

#### **Filaria Eradication Centres**

3391. SHRI THAYIL JOHN ANJALOSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Filaria eradication centres functioning in Kerala;

(b) the assistance provided by the Union Government to these centres during each of the last three years;

(c) whether these centres have been receiving assistance from foreign agency;

(d) if so, the assistance received during each of the last three years; and

(e) the steps taken or proposed to be taken by the Government for development of these centres?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) 16 Filaria Control units and 9 Filaria clinics.

(b)	Year	Rs. (in lakhs )
	1990-91	- 10.84
	1991-92	- 0.61
	1992-93	- 38.47
(including urban malaria scheme)		

(c) No, Sir.

(d) Does not arise.

(e) The facilities for filaria control in Kerala are being suitably augmented from time to time as required.

[Translation]

#### **Petrol/Diesel Retail Outlets in Maharashtra**

3392. SHRI VILASRAO  
NAGNATHRAO  
GUNDEWAR:  
SHRI PANDURANG  
PUNDLIK FUNDKAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total annual consumption of petrol and diesel in Maharashtra and the number of petrol/diesel retail outlets operating in the State;

(b) the annual rate of increase in consumption of petrol and diesel in the State;